

(J.H.C. Sch. 1-7)
From:
Ram Sharma,
Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Julian Anand Toppo, Prob. Civil Judge (Jr. Div.), Bokaro,
2. Sri Tausif Meraz, Prob. Civil Judge (Jr. Div.), Chaibasa (West Singhbhum),
3. Sri Mukti Bhagat, Prob. Civil Judge (Jr. Div.), Chatra,
4. Sri Amit Gupta, Prob. Civil Judge (Jr. Div.), Daltonganj (Palamau),
5. Ms. Rashmi Agrawal, Prob. Civil Judge (Jr. Div.), Deoghar,
6. Ms. Khushboo Tyagi, Prob. Civil Judge (Jr. Div.), Dhanbad,
7. Sri Jitendra Ram, Prob. Civil Judge (Jr. Div.), Dumka,
8. Sri Hussamuddin Waris, Prob. Civil Judge (Jr. Div.), Garhwa,
9. Sri Edith Horo, Prob. Civil Judge (Jr. Div.), Giridih,
10. Sri Kishore Kumar, Prob. Civil Judge (Jr. Div.), Godda,
11. Sri Pranav Kumar, Prob. Civil Judge (Jr. Div.), Gumla,
12. Ms. Kanchan Toppo, Prob. Civil Judge (Jr. Div.), Hazaribagh,
13. Ms. Supriya Rani Tigga, Prob. Civil Judge (Jr. Div.), Jamshedpur (East Singhbhum),
14. Sri Arvind Kumar, Prob. Civil Judge (Jr. Div.), Jamtara,
15. Sri Dinesh Bauri, Prob. Civil Judge (Jr. Div.), Khunti,
16. Ms. Ila Kandpal, Prob. Civil Judge (Jr. Div.), Koderma,
17. Sri Rahul Kumar, Prob. Civil Judge (Jr. Div.), Latehar,
18. Sri Raj Kalyan, Prob. Civil Judge (Jr. Div.), Lohardaga,
19. Sri Nirmal Kumar Bharti, Prob. Civil Judge (Jr. Div.), Pakur,
20. Ms. Anulica Kumar, Prob. Civil Judge (Jr. Div.), Ramgarh,
21. Ms. Nutan Ekka, Prob. Civil Judge (Jr. Div.), Ranchi,
22. Sri Alok Singh, Prob. Civil Judge (Jr. Div.), Sahebganj,
23. Sri Sushil Kumar Pingua, Prob. Civil Judge (Jr. Div.), Seraikela,
24. Sri Manjeet Kumar Sahu, Prob. Civil Judge (Jr. Div.), Simdega.

Sub: - Nominations for attending Two days (C-VIII) Inter Disciplinary Conference relating to Mines, Minerals & Forest Law scheduled to be held on 15th & 16th February, 2020 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending Two days (C-VIII) Inter Disciplinary Conference relating to Mines, Minerals & Forest Law scheduled to be held on 15th & 16th February, 2020 at Judicial Academy Jharkhand, Ranchi on the following topics:

- Latest Judgment and Directions of Hon'ble Court
- Competency to institute prosecution under Mines and Minerals Act
- The Mines and Minerals (Development and Regulation) Amendment Act, 2016
- Release of ceased properties
- Protected Forest and Prohibition of Mining under Forest Law
- Forest Act
- Appreciation of Evidence Act
- Reasons for delay in disposal of forest cases
- Claims of various stakeholders in Forest and Mining Laws

You are, therefore, directed to report at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 15.02.2020 at 9:30 A.M. in proper dress with relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.


I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 14th February, 2020 till the evening of 16th February, 2020.

Yours faithfully,
Sd/- **Ram Sharma**
Registrar (Administration) I/c.

Memo No. 614 /Apptt.

Dated, Ranchi, the Feb 06, 2020

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2896/JAJ dated 20.12.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


06.2.2020

Registrar (Administration) I/c.